

The High Court of Gujarat
Ahmedabad
Date: - 13/08/2026

NOTICE

HCG-05/2026

It is hereby notified that **on 14.08.2026** ;

- (1) Hon'ble Mr. Justice R.T.Vachhani would not be available for Judicial as well as Administrative work.
- (2) Hon'ble Court (Coram : Hon'ble Mr. Justice N.G.Sanjay Gowda and Hon'ble Mr. Justice J.L.Odedra) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice Ilesh J. Vora and Hon'ble Mr. Justice R.T.Vachhani.)
- (3) Hon'ble Mr. Justice Ilesh J. Vora would sit Single and take up the matters at Sr. No. **101** to **150** notified before Hon'ble Court (Coram : Hon'ble Mr. Justice M.R.Mengdey.)

By Order of Hon'ble The Chief Justice

Sd/-

Registrar (Judicial)